## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP 235/16	TP	For	433( e) /	Mahle Filter Systems (India) Pvt.
	88/17	compliance of	433(f)	Ltd. Vs Concur Marketing Pvt. Ltd.
		office		
		objections		
		raised by		
		registry		

SL. NAME (IN CAPITAL) & PHONE NUMBER NO.

REPRESENTATION TO WHOM

**SIGNATURE** 

MEDMA. RAO 7411220971

Petitioner Pledlig Mahle Filter KAK/1147/2017 Systems

## **ORDER**

Counsel for petitioner is present. She has filed memo of compliance. Await service of demand notice. Registry to verify the compliance memo. List it on 29/09/2017.

MEMBER(J)

MEMBER(T)